

12.09 hrs.

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Title: Laid statement regarding Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Personnel, Public Grievances and Law and Justice.

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THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): Sir, I am laying this statement on the status of implementation of recommendations contained in the Twenty Sixth Report of Parliamentary Standing Committee on Personnel, Public Grievances and Law & Justice on Demands for Grants (2008-2009) of the Ministry of Law and Justice. The present status of implementation of the recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House and I request that the same may be considered as read.

* Laid on the Table and also placed in Library. See No. LT 10766/09